

From:

Mohammad Shakir
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XXII(5)/2//2018-19/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

The Principal,
Central Academy for State Forest Service,
Dehradun-248006

Sub:- Regarding nomination of Judges/Magistrates for two days online Training on “Role of Judiciary in Forest and Wildlife” scheduled to be held on 9th & 10th February, 2022 at CASFOS, Dehradun.

Ref:- Your Letter bearing F. No. 4-110/TRG.II/OS/CASFOS/2021-22/3735-61 dated 12.01.2022.

Sir,

With reference to your letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate 02 Judicial Officers for attending the two days online training on “**Role of Judiciary in Forest and Wildlife**” scheduled to be held on **9th & 10th February, 2022**, the details of which are as follows:-

Sl. No.	Nominated Judicial Officers	Mobile No.	e-mail ID
1.	Sri Sanjay Kumar No.1, Member Secretary, S.C.M.S., High Court of Jharkhand, Ranchi	9431189612	wisesanjaykumar@gmail.com
2.	Sri Debashish Mohapatra, Joint Registrar (Vigilance), High Court of Jharkhand, Ranchi	9431374511	debasis.jjs@gmail.com

This is for your information and needful.

Yours faithfully,
Sd/- Mohammad Shakir
Registrar General

Memo No. 332 /Apptt.

Dated Ranchi the 04/02/2022

Copy forwarded to Sri Abhilash D., IFS Lecturer, Course Director, Central Academy for State Forest Service (CASFOS), Dehradun for information and needful / Sri Sanjay Kumar No.1, Member Secretary, S.C.M.S., High Court of Jharkhand, Ranchi & Sri Debashish Mohapatra, Joint Registrar (Vigilance), High Court of Jharkhand, Ranchi along with copy of the Course flyer having **details of the Course, tentative schedule and registration link** for information and necessary permission to attend the two days online training Course / the Director, Judicial Academy Jharkhand, Ranchi for information & needful / the Member Secretary, JHALSA, Ranchi for information and needful / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar General